

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 195/MP/2018

Subject : Application for Modification in the Transmission Licence No. 12/Transmission/2010/CERC dated 1st December, 2010 granted to 'Cross Border Power Transmission Company Limited' for 400 kV D/C Muzaffarpur-Sursand Transmission Line & 2 nos. 220 kV Line bays at Muzaffarpur Substation

Date of Hearing : 13.12.2018

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Petitioner : Cross Border Power Transmission Company Limited

Respondent : Power Grid Corporation of India Limited

Parties present : Shri I.N. Jha, CBPTCL
Shri Navin Kr. Poddav, CBPTCL
Shri Pankaj Sharma, PGCIL

Record of Proceeding

The representative of the Petitioner submitted that the present Petition has been filed for seeking approval of the Commission for modification in the transmission licence granted by the Commission. The representative of the Petitioner further submitted that CTU vide its letter dated 23.5.2018 has already recommended for modification in the transmission licence. The representative of the Petitioner requested the Commission to modify the transmission licence.

2. None was present on behalf of PGCIL despite notice.
3. After hearing the representative of the Petitioner, the Commission reserved order in the petition.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**